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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No. 514/KB/2018
CA(IB) No. 415/KB/2019

Present: 1. Hon'ble Member (J), Shri M.B. Gosavi

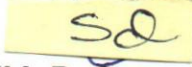
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2019, 10:30 A.M

Name of the Company		Krishna Trading Co. -Vs- Sattik Exports Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Prasanti Saha	Corporate Debtor	Saha 10/7/19
2)	Mr. Chhedi Rajbhar, R.P. Ms. Micky Choudhary, Adv Mr. Shaleen Dubey, Adv	{ for R.P	Shaleen Dubey 11/7/19
	Abhishek Sikdar	Operational Creditor	Sikdar 11.07.19

ORDER

Ld. Counsel appears for the operational creditor as well as corporate debtor. Ld. RP alongwith the Ld. Counsel for the RP also appears. CA(IB) 415/KB/2019 is filed under section 12A of IBC for withdrawal of main CP. Heard the Ld. Counsel. It is seen from the records that COC in its meeting dated 18.03.2019 by 100% votes consented to withdraw the matter. Permission is granted. Matter stands withdrawn and disposed off.


 (M. B. Gosavi)
 Member(J)